

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 229 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2020

Name of the Company: Golden Services Through Its Proprietor  
Balkishan Gome  
V/s  
AUM Event & Promotions India Pvt Ltd

Section: Section 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned PCS Chetan Narwani appeared for the Operational Creditor.

Learned Counsel Mr. Maulik Nanavati appeared for the Corporate Debtor.

Affidavit in reply is filed.

Matter to appear for further hearing on 29.09.2020.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 4th day of August, 2020

PC

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)